GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 4564 ANSWERED ON 27TH MARCH, 2025

RECTIFICATION OF BLACK SPOTS IN BIHAR

4564. SHRI RAJIV PRATAP RUDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of permanent rectifications undertaken for black spots on National Highways is significantly lower than shortterm rectifications, if so, the reasons therefor;
- (b) the total number of short-term rectifications and permanent rectification of black spots initiated across the country during the last five years, State-wise and district-wise in Bihar;
- (c) the total funds allocated and spent on black spot rectification across States during the last five years, State and year-wise particularly in Bihar;
- (d) whether the Government has conducted any assessment on the effectiveness of short-term rectifications compared to permanent solutions in reducing road accidents and if so, the details thereof; and
- (e) the steps being taken by the Government to accelerate permanent rectifications of black spots particularly in high-accident-prone areas in Bihar?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Rectification of black spots is a continuous process and temporary measures are taken on immediate basis. Out of total 13,795 black

spots identified on National Highways (NHs) in the country, short-term rectification has been completed on 11,515 black spots and long-term rectification has been completed on 5,036 black spots.

Long term rectification works includes improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. which involve preconstruction activities such as land acquisition, forest clearance & utility shifting which takes significant time.

- (b) Details of rectification of black spots on NHs across the country is placed at Annexure-I and details of district-wise rectification of black spots on NHs in Bihar is placed at Annexure-II.
- (c) No separate allocation of funds is made for rectification works on road accident black spots which are executed either as part of ongoing NH development works or on standalone basis. However, details of funds allocated and expenditure incurred during the last five years for development and maintenance of National Highways, state-wise is placed at Annexure-III.
- (d) to (e) Government in Ministry of Road Transport and Highways has observed that there is a reduction in road fatalities subsequent to completion of short-term rectification measures. However, there is no such study in respect of effectiveness of short-term rectifications visà-vis permanent rectifications as permanent rectifications are intended to provide additional safety features by way of modifying the road infrastructure such as improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. Permanent rectification of black spots on NHs is taken up in States/UTs including in the State of Bihar according to the availability of land, forest clearance & utility shifting wherever required in accordance with road safety audit/Detailed Project Report.

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4564 FOR 27.03.2025 ASKED BY SHRI RAJIV PRATAP RUDY REGARDING RECTIFICATION OF BLACK SPOTS IN BIHAR.

		1					
State/UT	No. of black spots on National Highways	No. of Short-Term Rectifications completed	No. of Long-Term Rectifications completed				
Andaman	4	2					
Andhra Pradesh	1202	768	338				
Arunachal Pradesh	9	9	4				
Assam	236	236	67				
Bihar	355	253	49				
Chandigarh	7	7	2				
Chhattisgarh	257	257	200				
Delhi	132	132	129				
Goa	47	40	14				
Gujarat (Including Daman & Diu)	374	363	147				
Haryana	144	86	44				
Himachal Pradesh	226	226	196				
J&K	200	140	63				
Jharkhand	263	255	91				
Karnataka	1217	1048	515				
Kerala	692	420	66				
Madhya Pradesh	674	555	220				
Maharashtra	642	304	169				
Manipur	27	14	14				

Meghalaya	55	36	20
Mizoram	2	1	1
Nagaland	40	40	39
Odisha	568	560	342
Punjab	911	911	439
Rajasthan	954	867	238
Sikkim	19	16	5
Tamil Nadu (Including Puducherry)	1080	986	359
Telangana	1121	966	288
Tripura	22	21	11
Uttar Pradesh	981	742	349
Uttarakhand	81	80	65
West Bengal	1253	1108	543

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4564 FOR 27.03.2025 ASKED BY SHRI RAJIV PRATAP RUDY REGARDING RECTIFICATION OF BLACK SPOTS IN BIHAR.

DISTRICT	No. of Black Spots	Short-term Completed	Long-term Completed				
ARARIA	7	4	1				
ARWAL	4	1	0				
AURANGABAD	26	20	10				
BANKA	1	0	0				
BEGUSARAI	3	3	0				
BHAGALPUR	14	12	0				
BHOJPUR	10	6	0				
BUXAR	3	3	0				
DARBHANGA	19	11	0				
EAST CHAMPARAN	1	0	0				
GAYA	16	10	7				
GOPALGANJ	21	8	0				
JAMUI	6	4	3				
JEHANABAD	8	2	0				
KAIMUR	18	17	11				
KATIHAR	11	10	0				
KHAGARIA	13	13	0				
KISHANGANJ	1	0	0				
LAKHISARAI	5	0	0				
MADHEPURA	1	1	0				
MADHUBANI	2	1	0				
MUZAFFARPUR	35	30	0				
NALANDA	16	15	10				
PATNA	19	15	3				
PURNEA	6	4	0				
ROHTAS	11	9	3				
SAMASTIPUR	6	6	0				
SARAN	22	9	0				
SHEIKHPURA	13	11	0				
SITAMARHI	22	15	0				
VAISHALI	15	13	1				

ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 4564 FOR 27.03.2025 ASKED BY SHRI RAJIV PRATAP RUDY REGARDING RECTIFICATION OF BLACK SPOTS IN BIHAR.

Amount in Rs. Crore														
												2024-25		
Sr.	State/UT	2019	-20	-20 2020-21		2021-22		2022-23		2023-24		(Till 31.0		
No.													1.2025)	
		Allo	Ex	AII	Ex	AII	Ex	AII	Ex	AII	Ex	AII	Exp	
		C.	pd.	oc.	pd.	oc.	pd.	oc.	pd.	oc.	pd.	oc.	d.	
1	Andhra Prade sh	6,618	6,61 s	4,28 1	4,28 1	5,89 ∩	5,89 0	6,95 7	6,95 7	11,4 40	11,4 40	9,84 7	8,904	
	Arunachal Pra	1,710	1.71	2.51	2.51	2.71	2.71	3.14	3.14	2.64	2.64	3.48		
2	desh	1,710	0	2	2	8	8	0,14	0	9	9	8	2,064	
3	A	2,436	2,43	3,75	3,75	3,15	3,15	4,55	4,55	9,13	9,13	5,23	E 020	
3	Assam	2,436	6	3	3	0	0	7	7	7	7	9	5,029	
4	Bihar	4,392	4,39	6,71	6,71	9,17	9,17	9,34	9,34	10,7	10,7	6,50	6,261	
	Jiiiai	7,002	2	6	6	4	4	7	7	49	_	3		
5	Chhattisgarh	1,653	1,65	2,22	2,22	1,93	1,93	2,46	2,46	4,25	4,25	1,54	1,188	
		Ť	3	4	4	6	6	8	8	5	5	4		
6	Goa	977						673				838		
7	Gujarat	5,102	5,10	7,53	7,53			9,83	9,83		10,9	6,26	5,923	
		,	2	3	3	10	10	1	1	00	00	2		
8	Haryana	6,721	6,72	· ·		7,20	7,20	3,92	3,92	6,06	6,06	3,36	3,263	
	IP	·	1	51		3	3	4 50	4 50	2	2	9	·	
9	Himachal Pra desh	1,238	1,23	2,03	2,03	3,16	3,16 1	4,53	4,53	5,17	5,17	3,31 0	3,106	
	aesn		2 24	2 62	2 62	2 95	2 95	3,12	2 42	<i>1</i> 50	<i>1</i> 50	4 44		
10	Jharkhand	2,312	2,31	2,02 7	7	2,0 3	2,05	7	3, 12 7	4,59	4,59	4,4 I	4,096	
			7-86	5.83	5.83	7-68	7.68	6.76	6.76	12.6	12.6	8.94	7,607	
11	Karnataka	7,860	0,00	8	8	1,00	1,00	3	3	95	95	3	7,607	
			1.26	12.8	12.8	10.1	10.1	3.99	3.99	10.4		2.75	2,690	
12	Kerala	1,265	5	31	31	36	36	4	4	19	19	['] 6	2,690	
13	Madhya Prade	6,429	6,42	8,25	8,25	9,00	9,00	6,21	6,21	7,44	7,44	6,01	E E 70	
13	sh	0,429	9		_	6	_	_	_		7	2	5,578	
14	Maharashtra	24,16	24,1							19,8	19,8	16,5	14,22	
	mana asiiti a	6			44						67	03	4	
15	Manipur	1,180	1,18 0	978	978	2,14	2,14	2,73	2,73 7	2,59 8	-	1,50 8	1,495	
<u> </u>			<u> </u>						-	1 80		1,39		
16	Meghalaya	901	901	861	861	819	819	684	684	3	.,55 3	4	1,012	
17	Mizorom	1,252	1,25	1,23	1,23	2,05	2,05	3,21	3,21	2,18	2,18	1,46	1,411	
' /	7 Mizoram	1,252	2	8	8	4	4	8	8	9	9	7	1,411	

							1		1				1	
18	Nagaland	1,003	1,00	2,38	2,38	1,94	1,94	1,66 6	1,66	1,41 <i>4</i>	1,41	1,22	1,062	
			3	_			J	0	U	_	_	•		
			3.35	5.33	5.33	4.51	4.51	4.64	4.64	5.94	5.94	4.90		
19	Odisha	3,355	5,55	6	6	0	0	3	3	8	8	5	4,298	
		2,777	2,77	3,30	3,30	7,17	7,17	10,0	10,0	12,4	12,4	6,91		
20	Punjab	2,777	7	1	1	9	9	93	93	19	19	0	6,545	
24	Rajasthan	6,515	6,51	7,34	7,34	11,3	11,3	9,71	9,71	8,87	8,87	5,25	4,928	
	Najastiiaii	•												
22	Sikkim	286	286	1,05	1,05	811	811	1,00	1,00	684	684	357	320	
	OIKKIIII			3	3	• • • • • • • • • • • • • • • • • • • •	•	8	8		00-1			
23	Tamil Nadu	5,757	5,75	4,86	4,86	4,30	4,30	8,23	8,23	9,92	9,92	7,07	6,735	
		,		. 0	0	IJ	IJ	U	U	IJ	J	0		
24	Telangana	3,048	3,04	2,90	2,90	3,45	3,45	3,62	3,62	6,11	6,11	6,64	5,869	
			8											
25	Tripura	175	175	175	1,02	1,02	1,08	1,08	1,15	1,15	1,54	1,54	514	499
		42 27	42.2	40.7	40.7	42.0	42.0	24.4	6		·	46.0	4E 2E	
26	Uttar Pradesh	•		-	•		-			,	•		15,25	
		3	2 94	2 80	2 80	2 11	2 11	3 24	3 24	1 5 1	1 54	3 33	3	
27	Uttarakhand	2,940	2,94	2,00	2,00	2,11	2,11	9	9	+,3+ 5	7,37 5	3,33	5 2,897	
			2.66	2.65	2.65	3.64	3.64	3.05	3.05	3.54	3.54	2.02	1,750	
28	West Bengal	2,665	_, 5	8	8	2	2	3	3	3	3	-,	1,750	
	Andaman & N			0.40	0.40	0.40	0.40	4.40	4.40			100	400	
29	icobar Islands	267	267	349	349	246	246	143	143	96	96	139	139	
30	Chandigarh	0	0	2	2	6	6	1	1	0	0	0	0	
24	Dadra & Naga	•	^											
31	r Haveli	0	0	43	43	30	30	26	26	2	2	100	3	
32	Daman & Diu	0	0											
33	Delhi / Headq	-743	-743	-1,4	-1,4	3,96	3,96	7,16	7,16	3,22	3,22	2,40	2,398	
	uarters			82			1	4	4	3			·	
34	Jammu & Kas	12-256	2,25	2,93	2,93	6,81	6,81				10,5		7,329	
	hmir	, and the second	6											
35	Ladakh	0												
36	Puducherry	1	1	21	21	1	1	61	61	35	35	28	20	
